ARANGIL SREEDHARAN): Sir, I lay on the Table—

- A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Seventh Annual Report & Accounts of the India Tea & Restaurants Ltd., Bombay for the year 1987-88, together with the Auditors report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
  - (ii) Review by Government on the working of the Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1)(i) above.

[Placed in Library, See No. LT-1012/90 for (I) and (2)]

- I. The Export Inspection Agency Death-cum-Retirement gratuity (Amendment) Rules, 1990.
- H. The Export Inspection Council Death-cum-Retirement Gratuity (Amendment) Rules, 1990.

SHRI ARANGIL SREEDHARAN: Sir, I also lay on the Table—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) S.O. No. 518 dated the 25th February, 1990, publishing the Export Inspection Agency Deathcum-Retirement Gratuity (Amendment) Rules, 1990.
- (ii) S.O. No. 519 dated the 25th February, 4990, publishing the Export Inspection Council Death - cum - Retirement Gratuity (Amendment) Rules, 1990. [Placed in

[Placed in Library, See No. LT-1011/ 90 for (i) and (ii)] Draft document entitled "Towards Social Transformation---Approach to the Eighth Five Year Plan 1990-95"

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLE-MENTATION (SHRI BHAGEY GOBARDHAN): Sir, I lay on the Table a copy (in English and Hindi) of the draft document entitled "Towards Social Transformation—Approach to the Eighth Five Year Plan 1990-95"

[Placed in Library, See No. LT-993/90].

- I. Reports and Accounts (1988-89) of various Insurance Companies of metropolitan cities and related papers.
- II. Statement showing the results of market loans floated by government on 19th March, 1990.
- III. Consolidated Report (1st January, 1988 to 31st March, 1989) on the working of Public Sector Banks.
- IV. Notification of the Ministry of Finance (Department of Economic Affairs)

PROF. MADHU DANDAVATE: On behalf of Shri Anil Shastri: Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

(i) (a) Eighty-second Annual Report and Accounts of the National Insurance Company Limited, Calcutta, for the year 1988-89. together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Governmeni accepting the above Report.

[Placed in Library, See No. LT-887/90 for (a) and (b)]